

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. C.A. 151/2023
Intervention Petition 1/2023
Intervention Petition 3/2022
I.A. 124/2022
IN
C.P.(CAA)/209/MB/2022
IN
C.A.(CAA)/204/MB/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited.
SECTION 230(I) OF COMPANIES ACT, 2013

ORDER

Senior Counsel Mr. Janak Dwarkadas, Mr. Nawroz Scervai a/w Nitesh Jain, Vatsala Kumar, Aniruddha Banerji & Ms. Shreya Mundra i/b Trilegal counsels appearing for the Zee Entertainments Enterprises Limited, Senior Counsel Mr. Gaurav Joshi, Mr. Hrushikesh Narvekar, Mr. Nishit Dhruva, Ms. Niyati Marchant, Mr. Yash Dhruva i/b MDP & Partners, counsels appearing for the counsel appearing for the Applicant in IA No.124 of 2022, Mr. Ankit Lohia a/w Ms. Samiksha Rajput & Ms. Mahek Naik i/b M/s. Manilal Kher Ambalal & Co. counsels appearing for the IDBI Trustship Services Ltd., Sr. Counsel Mr. Ravi Kadam a/w Mr. Malhar Zatakia, Mr. Rahul Mahajan, Mr. Amit Surve, Mr. Saket Pawar, counsels appearing for the Imax Corporation, Mr. Rohan Kadam a/w Adv. Biswadeep appearing for the applicant in CA 151/2023, Adv. Rishi Thakur a/w Adv. Dhawan Gala appearing for the Applicant in Intervention Petition No.1 of 2023, Mr. Nausher Kohli a/w Mr. Rudra Deosthali, counsels appearing for the NSE, Mr. Manish Chhangani a/w Mr. Abhay Chauhan, counsel appearing for the BSE are present.

At the request of all the parties, list this matter on **06.07.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//Vitthal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)